

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/05/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000032/2022	BISWAJAYA DAGARA VS BIRAT CHANDRA GAGARA	S.SATYAKAM SWAIN VS	// () //
2	BLAPL/0004330/2022	MONFI KUMAR VS STATE OF ODISHA	SUJAY SHANKAR SINGHDEO VS	KESINGA /408 /2021 () //
3	BLAPL/0004331/2022	RANJIT BEHERA @ JITENDRA BEHERA VS STATE OF ODISHA	SURYA NARAYAN BISWAL VS	KHARABEL NAGAR P.S. /75 /2022 () //
4	BLAPL/0004332/2022	MANNU KUMAR VS STATE OF ODISHA	SUJAY SHANKAR SINGHDEO VS	KESINGA /408 /2021 () //
5	BLAPL/0004333/2022	KANKADA @ AMITI SETHI VS STATE OF ODISHA	SATYA NARAYAN BHRAMARAY VS	RAJKANIKA /350 /2021 () //
6	BLAPL/0004334/2022	MANGULU MUKHI VS STATE OF ODISHA	SUSAMPAD HOTA VS	BARIPADA TOWN /128 /2022 () //
7	BLAPL/0004335/2022	NILAKANTHA PALEI VS STATE OF ODISHA	NEPOLEON SAHANI VS	KHURDA ROAD G.R.P.S. /41 /2022 () //
8	BLAPL/0004336/2022	SK. SAHEB ALI @ SK. SAIF ALI VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /50 /2022 () //
9	BLAPL/0004337/2022	DILLIP KUMAR PANDA @ DELLIP VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /285 /2016 () //
10	BLAPL/0004338/2022	PRADYUMNA KUMAR BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	DHENKANAL SADAR /389 /2014 () //
11	BLAPL/0004339/2022	LAXMI BISWAL VS STATE OF ODISHA	S.S.RAY-2 VS	ASKA /431 /2020 () //

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12	BLAPL/0004340/2022	ABHINASH SWAIN VS STATE OF ODISHA	GOPINATH MISHRA VS	TANGI /37 /2022 () //
13	BLAPL/0004341/2022	BIRANCHI NAYAK VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	// / /0 () //
14	BLAPL/0004342/2022	SABIR HUSSAIN VS STATE OF ODISHA	JAGANNATH KAMILA VS	PADMAPUR /40 /2022 () //
15	BLAPL/0004343/2022	CHINIMINI BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /77 /2022 () //
16	BLAPL/0004344/2022	BAPI @ GURUPADA BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	CYBER CRIME AND E.O, BALASORE /5 /2022 () //
17	BLAPL/0004345/2022	FUKUL @ MUNA MAHAKUD VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	PURIGHAT /81 /2016 () //
18	BLAPL/0004346/2022	RAJA NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PARLAKHEMUNDI /30 /2022 () //
19	BLAPL/0004347/2022	RAM CHANDRA KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /205 /2021 () //
20	BLAPL/0004348/2022	NEPAL MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	DHARMABANDHA PS /31 /2021 () //
21	BLAPL/0004349/2022	KRUSHNA NAG VS STATE OF ODISHA	ANIRUDHA DAS VS	TITILAGARH /358 /2021 () //
22	BLAPL/0004350/2022	BISWA @ BISWANATH MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA -4 VS	BODEN /96 /2020 () //
23	BLAPL/0004351/2022	GOPINATH KHEMUNDU	SONITA BISWAL	SEMILLIGUDA /52 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004352/2022	MADHABA HARIJAN	RAJIB LOCHAN PATNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004353/2022	AJAY KHUNTIA	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /224 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004354/2022	BABITA TRIPATHY	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004355/2022	SK. SAGBA @ ROY	AMULYA RATNA PANDA	SPL.TASK FORCE /6 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004356/2022	GUPTA CHARAN SAHU	GOPINATH MISHRA	JEYPORE TOWN /56 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004357/2022	MD. RAHIM @ GUDU @ CHATU	SATYA RANJAN MULIA	DHENKANAL TOWN /107 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004358/2022	SUSHANTA KUMAR LENKA	MANAS KUMAR CHAND	SASON /104 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004359/2022	SRINIBASH MEHER	ANIRUDHA DAS	BOUDH /303 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004360/2022	DEBA @ DEBENDRA PARIDA	LALITENDU BHUYAN	SAHID NAGAR P.S. /51 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004361/2022	RUPESH PUJHARI	PRASANTA KUMAR SATAPATHY	KOKSARA /197 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004362/2022	BHARATI PATRA	KISHORE KUMAR MISHRA	BERHAMPUR TOWN /106 /2022
		VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)

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35	BLAPL/0004363/2022	STATE OF ODISHA DIGAMBAR @ SANTOSH KUMAR MUNI VS	SANTOSH KUMAR MAHANTY VS	GR/0000864/2022 BADAGADA /138 /2015 ()
36	BLAPL/0004364/2022	STATE OF ODISHA MITHUN KUMAR SWAIN VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /227 /2021 ()
37	BLAPL/0004365/2022	STATE OF ODISHA SIBARAM MANGAL VS	AMITAV TRIPATHY VS	// NUAGAON /39 /2019 ()
38	BLAPL/0004366/2022	STATE OF ODISHA BADAL @ AKASH MUKHI VS	KULDEEP MOHANTY VS	// BARIPADA TOWN /118 /2022 ()
39	BLAPL/0004367/2022	STATE OF ODISHA KASHI NATH PRADHAN VS	PRADEEP KUMAR MOHAPATRA VS	// CAPITAL P.S. /185 /2022 ()
40	BLAPL/0004368/2022	STATE OF ODISHA JITENDRA PODHA VS	ANIRUDHA DAS VS	// //0 ()
41	BLAPL/0004369/2022	STATE OF ODISHA JAYASEN SWAIN VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /227 /2021 ()
42	BLAPL/0004370/2022	STATE OF ODISHA DAMAYANTI DEHURY VS	BISWAJIT NAYAK VS	// MOTANGA /16 /2022 ()
43	BLAPL/0004371/2022	STATE OF ODISHA SURESH BEERO @ AKHI BIRA VS	BIBHU PRASAD CHHUALSINGH VS	// R.UDAYAGIRI /48 /2020 ()
44	BLAPL/0004372/2022	STATE OF ODISHA CHANDRASEKHARA LIMA VS	BIBHU PRASAD CHHUALSINGH VS	// GUDARI /66 /2021 ()
45	BLAPL/0004373/2022	STATE OF ODISHA AJAY KALO @ SURENDRA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// GOVINDPUR /67 /2021 () //

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46	BLAPL/0004374/2022	KANHEI TAREI VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /54 /2022 () //
47	BLAPL/0004375/2022	AVINASH CHUBEY VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /7 /2021 () //
48	BLAPL/0004376/2022	RAMKANTA SRICHANDAN VS STATE OF ODISHA	NEPOLEON SAHANI VS	KHURDA ROAD G.R.P.S. /41 /2022 () //
49	BLAPL/0004377/2022	BASANT SAMRATH VS STATE OF ODISHA	DEVASIS MOHANTY VS	JEYPORE SADAR /42 /2022 () //
50	BLAPL/0004378/2022	JAGAN @ JAGAMOHAN NAYAK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANAPUR P.S. /152 /2022 () //
51	BLAPL/0004379/2022	SK.IRFAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPL.TASK FORCE /7 /2022 () //
52	CMAPL/0000224/2022	M/S. UNIQUE METAL INDUSTRIES, R 11 VS STEEL AUTHORITY OF INDIA LTD.	PRAFULLA KUMAR BATH VS	// () //
53	CMAPL/0000225/2022	SADANATH SAHOO VS STATE OF ODISHA	ADV. VS	// () //
54	CMP/0000432/2022	PURNA CHANDRA PRAJAPATI VS STATE OF ODISHA	M.M.SWAIN VS	// () //
55	CMP/0000433/2022	KELU CHARAN LENKA VS ACHYUTA SAHOO	SANJAY KUMAR PATTANAIK VS	// () //
56	CMP/0000434/2022	DILLIP KUMAR SINGH VS SURYA KUMAR SINGH	AMIT PRASAD BOSE VS	// () //
57	CMP/0000435/2022	PRAJAPITA BRAHMAKUMARI VEDAVATI	ASHOK KUMAR SARANGI	//

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		VS	VS	0
58	CMP/0000436/2022	HELENA PATEL SUKAMANI NAIK	DEEPALI MAHAPATRA	//
		VS	VS	0
59	CMP/0000437/2022	SUDESHNA BHOI AGADHU MALLIK	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
60	CMP/0000438/2022	KRUSHNA BEHERA BHAWANI PRASAD BAGH	NIRANJAN NAYAK	//
		VS	VS	A.D.J.,BHAWANIPATNA(Kalahandi)
61	CONTC/0003393/2022	THE DISTRICT COLLECTOR, KALAHANDI GANGA SAGAR CHITA	ADV	RFA/0000007/2013 //
		VS	VS	0
62	CONTC/0003394/2022	RANJANA CHOPRA, I.A.S. SISIR CHANDRA MOHANTY	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
63	CONTC/0003395/2022	SATYABRATA SAHU BANSIDHAR SAHOO	ADV	//
		VS	VS	0
64	CONTC/0003396/2022	SUDHANSHU MOHAN SAMAL, COLLECTOR CUM- DIST. MAGISTRATE, DEOGARH KANCHAN KHUNTIA	ADV	//
		VS	VS	0
65	CONTC/0003397/2022	SUDHANSHU MOHAN SAMAL, COLLECTOR CUM, D.M, DEOGARH DEBI PRASAD NANDA	JITENDRA KUMAR LENKA	//
		VS	VS	0
66	CONTC/0003398/2022	ANU GARG, PRINCIPAL SECY., WR DEPT. KISHOR KUMAR PANDA	ADV	//
		VS	VS	0
67	CONTC/0003399/2022	DR. UDDHABA CHANDRA MAJHI, I.A.S. NIRMAL CHANDRA PRADHAN	ADV	//
		VS	VS	0
68	CONTC/0003400/2022	ANU GARG, PRINCIPAL SECY., WR DEPT. HARAPRIYA WOMEN SELF-HELP GROUP	SUKANTA KUMAR NAYAK	//
		VS	VS	0

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69	CONTC/0003401/2022	MANOJ PATRA, SUB COLLECTOR, BHADRAK RATAN KUMAR SAHOO VS	ADV VS	// // ()
70	CONTC/0003402/2022	SURENDRA KUMAR, I.A.S. JAGABANDHU JENA VS	ADV VS	// // ()
71	CONTC/0003403/2022	SURENDRA KUMAR, I.A.S. MAMATA KUMARI SAHU VS	ADV VS	// // ()
72	CONTC/0003404/2022	SURENDRA KUMAR, I.A.S. HEMANTA KUMAR SWAIN VS	ADV VS	// // ()
73	CONTC/0003405/2022	SURENDRA KUMAR , I.A.S. MANJULATA SINGH VS	ADV VS	// // ()
74	CONTC/0003406/2022	SATYARANJAN SAHOO, DIRECTOR OF SECONDARY EDUCATION K.MOHAN PATRO VS	ADV VS	// // ()
75	CONTC/0003407/2022	G. MATHIVATHANAN, PRINCIPAL SECRETARY, H AND UD DEPT., BBSR MANOHAR NAIK VS	ADV VS	// // ()
76	CONTC/0003408/2022	G.MATHIVATHANAN,PRINCIPAL SECY.,H AND U.D DEPT. MANOHAR NAIK VS	ADV VS	// // ()
77	CONTC/0003409/2022	G.MATHIVATHANAN, PRINCIPAL SECY., H AND UD DEPT. BIBEKANANDA SAHOO VS	ADV VS	// // ()
78	CONTC/0003410/2022	SHANTI SWARUP MISHRA SUNIL EKKA VS	KSHIRODA KUMAR ROUT VS	// // ()
79	CONTC/0003411/2022	BIJAY KUMAR PATRA, B.E.O, SAMBALPUR NIRANJAN DHAL VS	ADV VS	// // ()
		ANU GARG, I.A.S		//

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80	CONTC/0003412/2022	SANJAYA KUMAR SAHOO VS DR. PATITAPABAN MOHANTY, DIRECTOR SWAMI VIBEKANANDA NATIONAL INSTITUTE REHABILITATION TRAINING	ADV VS	// ()
81	CONTC/0003413/2022	MIR MUSRAT ALI VS STATE OF ODISHA	ADV VS	// ()
82	CONTC/0003414/2022	AKSHYA KUMAR KAR VS STATE OF ODISHA	ADV VS	// ()
83	CONTC/0003415/2022	SK. ABDUL WADOOD VS STATE OF ODISHA	ADV VS	// ()
84	CONTC/0003416/2022	PRAVASINI BAIRIGANJAN VS SMRUTI PRAGYNA PRIYADARSINI	SURYA NARAYAN MISHRA VS	// ()
85	CONTC/0003417/2022	CHANDRALOK MARKET WELFARE TRUST VS SANJAY KUMAR SINGH, IAS	CHINMAYA KUMAR NAYAK VS	// ()
86	CONTC/0003418/2022	K.SANJIB RAO SUBUDHI VS DINAMANI NAIK	B.S.PANIGRHI VS	// ()
87	CONTC/0003419/2022	SUREN LUHURA VS CHIEF DISTRICT MEDICAL PUBLIC HEALTH OFFICER, BARGARH	SARAT KUMAR ACHARYA VS	// ()
88	CRLA/0000383/2022	KAILASH PANDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /19 /2022 ()
89	CRLA/0000384/2022	KAILASH PANDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /18 /2022 ()
90	CRLA/0000385/2022	CHINNI TRINATH @ CH. TRINATH VS STATE OF ODISHA	S.S. RAY 2 VS	GOLANTHARA (BERHAMPUR) /64 /2019 ()
91	CRLA/0000386/2022	BAPI @ SUJIT KUMAR SINGH	AMULYA RATNA PANDA	BALASORE SADAR /354 /2021



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		VS	VS	()
92	CRLA/0000387/2022	STATE OF ODISHA SK. SEKHABAT	MAITRIJIT MOHANTY AMULYA RATNA PANDA	// SAHADEV KHUNTA /364 /2021
		VS	VS	()
93	CRLA/0000388/2022	STATE OF ODISHA AJAY NAYAK	AMULYA RATNA PANDA	// BALASORE SADAR /354 /2021
		VS	VS	()
94	CRLA/0000389/2022	STATE OF ODISHA GANESH SINGH	MAITRIJIT MOHANTY PABITRA KUMAR NAYAK	// HATIBARI /3 /2022
		VS	VS	()
95	CRLA/0000390/2022	STATE OF ODISHA CHITARANJAN DAS @ RAMESH	D.R.SWAIN	// BALASORE SADAR /354 /2021
		VS	VS	()
96	CRLA/0000391/2022	STATE OF ODISHA NIRMAL PRAVAT NAYAK	DURGA PRASAD PRADHAN	// DHARMASALA /74 /2021
		VS	VS	()
97	CRLA/0000392/2022	STATE OF ODISHA TRIBIKRAM MAHAKUD	BHABANI SHANKAR DASPARIDA	// MANAMUNDA /49 /2022
		VS	VS	()
98	CRLA/0000393/2022	STATE OF ODISHA SIDHARTHA SANKAR SAHOO @ LIKU @ SIDHARTH	SMRITI RANJAN MOHAPATRA	// KAMAKHYANAGAR /222 /2021
		VS	VS	()
99	CRLMA/0000111/2022	STATE OF ODISHA MANOJ @ SRITAM NAIK	ADV	// / /0
		VS	VS	()
100	CRLMA/0000112/2022	STATE OF ODISHA ARATI MANDAL	ADV	// / /0
		VS	VS	()
101	CRLMA/0000113/2022	STATE OF ODISHA JULI KISAN	ABHAYA KUMAR PARIDA	// DEOGARH /131 /2021
		VS	VS	()
102	CRLMC/0001314/2022	STATE OF ODISHA KARUNAKAR MALIK	BIJAYA KUMAR BEHERA 1	// SABARANG /274 /2021
		VS	VS	()

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103	CRLMC/0001315/2022	STATE OF ODISHA SOUBHAGYA SHANKAR BISWAL VS	SURYAKANTA JENA VS	// BALASORE VIGILANCE /27 /2019 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000014/2019
104	CRLMC/0001316/2022	STATE OF ODISHA(VIG.) DAS PRAVAT KUMAR CHAGLA VS	SURYAKANTA JENA VS	CUTTACK VIGILANCE /6 /2016 ()
105	CRLMC/0001317/2022	STATE OF ODISHA(VIG.) DILU @ DARIDRA BHANJAN NAIK VS	PANCHANAN SAHOO VS	// LALBAG /271 /2020 ()
106	CRLMC/0001318/2022	STATE OF ODISHA JAMBESWAR SATHUA MAHAPATRA VS	PRADIP KUMAR RAY VS	// BHUBAN /525 /2021 J.M.F.C.,BHUBAN(Dhenkanal) ICC/0000002/2022
107	CRLMC/0001319/2022	PRAMILA SATHUA MAHAPATRA SANDEEP KUMAR MOHANTY @ SANDEEP VS	NILAYA KANTA ROUT VS	BALASORE TOWN /141 /2021 ()
108	CRLMC/0001320/2022	STATE OF ODISHA SUBASH CHANDRA ,MOHANTY VS	SAMBHU CHARN NATH SHARMA VS	// BARI /131 /2021 ()
109	CRLMC/0001321/2022	STATE OF ODISHA DIPU @ DEEPAK KUMAR PALEI VS	BIJAYA KUMAR RAGADA VS	// GHASIPURA /186 /2016 ()
110	CRLMC/0001322/2022	STATE OF ODISHA DEBASHREE ROUT VS	DEBASIS TRIPATHY VS	// / /0 ()
111	CRLMC/0001323/2022	DUSHMANT KUMAR SAHOO RANJUBALA SAHU VS	PRIYA RANJAN SINGH VS	// BALIMI /136 /2021 ()
112	CRLMC/0001324/2022	STATE OF ODISHA HARENDRA NAIK VS	DHARMENDRA SETHY VS	// NABARANGAPUR TOWN /218 /2008 ()
113	CRLMC/0001325/2022	STATE OF ODISHA MADHIA @ AKASH GUPTA @ AKASH KUMAR GUPTA VS	ANJIB KUMAR BHANJADEO VS	// AIR FIELD P.S. /192 /2015 ()
		STATE OF ODISHA		//

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114	CRLMC/0001326/2022	ASHOK KUMAR GOUDA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	PURUSHOTTAMPUR /165 /2022 () //
115	CRLMP/0000918/2022	MANORANJAN MALICK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
116	CRLMP/0000919/2022	AJIT KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
117	CRLMP/0000920/2022	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
118	CRLMP/0000921/2022	JAYANTI SETHI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	/ /0 () //
119	CRLMP/0000922/2022	DAMODAR DAS VS STATE OF ODISHA	MITHUN DAS VS	/ /0 () //
120	CRLMP/0000923/2022	CHUMKI BARIK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	/ /0 () //
121	CRLMP/0000924/2022	SONIARANI PATRA VS STATE OF ORISSA	DEBASIS SAHOO VS	/ /0 () //
122	CRLMP/0000925/2022	TAPAN KUMAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	/ /0 () //
123	CRLMP/0000926/2022	GOBINDA CHANDRA BAHINIPATI @ GOBINDA PANDIT VS THE SUPDT. OF POLICE, NAYAGARH	PRASANNA KUMAR PATTANAYAK VS	/ /0 JMFC, BHAPUR(Nayagarh *) GR/0000224/2019
124	CRLMP/0000927/2022	RUSHINATH SWAIN VS SUPDT. OF POLICE, JAJPUR	ASHOK KUMAR BEHERA VS	/ /0 () //
125	CRLMP/0000928/2022	SATYABHAMA BISWAL	BIJAYA KUMAR RAGADA	/ /0

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		VS	VS	()
126	CRLMP/0000929/2022	STATE OF ODISHA PRIYADARSHINI SINGH	DURGA PRASANNA MISHRA	// /0
		VS	VS	()
127	CRLREV/0000203/2022	STATE OF ORISSA RAJA KISHORE SAHU@RAJ KISHORE SAHU	DAYANANDA MOHAPATRA	// VIGILANCE PS (BERHAMPUR) /36 /2017
		VS	VS	()
128	FAO/0000164/2022	STATE OF ODISHA RIJIA BEWA	SATYABAN SAHOO	//
		VS	VS	()
129	FAO/0000165/2022	UNION OF INDIA SUNITA SAGAR	SATYABAN SAHOO	//
		VS	VS	()
130	FAO/0000166/2022	UNION OF INDIA D. SANTOSH KUMAR	SATYABAN SAHOO	//
		VS	VS	()
131	FAO/0000167/2022	UNION OF INDIA PARBATI TANDI	DHANANJAYA MUND	//
		VS	VS	()
132	FAO/0000168/2022	UNION OF INDIA PRAFFULA KUMAR JENA	SRIKAR KUMAR RATH	//
		VS	VS	()
133	MACA/0000224/2022	STATE OF ODISHA M/S NATIONAL INSURANCE CO. LTD	BIBHUTI BHUSAN MISHRA	//
		VS	VS	()
134	RSA/0000108/2022	HARASH PRADHAN GHASIA KUSUM @ GANDA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	()
135	TRP(C)/0000169/2022	HARIBANDHU BALUA SUDESHNA MOHANTY	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	()
136	TRP(C)/0000170/2022	MITHILESH SWAIN SUPRABHA JADAV	JAYADEBA BEHERA	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	TRP(C)/0000171/2022	PADMA CHARAN MOHAPATRA RASHMITA KUMARI RATH VS ANJISNU PRASAD RATH	PARTHA SARATHI DAS VS	// // ()
138	TRPCRL/0000032/2022	LALITA SAHU VS STATE OF ODISHA	BINI MISHRA VS	BHADRAK TOWN /196 /2017 () //
139	TRPCRL/0000033/2022	LALITA SAHU VS STATE OF ODISHA	BINI MISHRA VS	BHADRAK TOWN /196 /2017 () //
140	TRPCRL/0000034/2022	CHITTARANJAN PRADHAN @ ALOK VS STATE OF ODISHA	SATYABRATA MOHANTY VS	NAYAPALLI P.S. /585 /2018 () //
141	WA/0000692/2022	STATE OF ODISHA VS BHAGABAN BARIK	PRABHU PRASAD MOHANTY, AGA VS	// () //
142	WA/0000693/2022	STATE OF ODISHA VS SUKANTA SAHOO	KARUNAKAR DAS, ASC VS	// () //
143	WA/0000694/2022	STATE OF ODISHA VS ANANDA CHANDRA SAHOO	TARUN PATNAIK, ASC VS	// () //
144	WA/0000695/2022	STATE OF ODISHA VS MAMATA KUMARI SAHU	RABI NARAYAN MISHRA, AGA VS	// () //
145	WA/0000696/2022	PUJA LENKA VS MADHAB CHANDRA PRADHAN	PRAVAT RANJAN SUTAR VS	// () //
146	WA/0000697/2022	STATE OF ODISHA VS BRAJA KISHORE ROUT	DEBENDRA KUMAR MOHANTY, ASC VS	// () //
147	WA/0000698/2022	STATE OF ODISHA VS JIGNAYAS KUMAR PATEL	PRAVAKAR BEHERA, S.C.(TRANSPORT) VS	// () //

**ORISSA HIGH COURT****FILING REPORT AS ON :13/05/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	WA/0000699/2022	STATE OF ODISHA VS RANA PRATAP SINGH	PRAVAKAR BEHERA, S.C.(TRANSPORT) VS	// 0 //
149	WA/0000700/2022	STATE OF ODISHA VS ARAKHITA SAHU	MANOJA KUMAR KHUNTIA, AGA VS	// 0 //
150	WA/0000701/2022	STATE OF ODISHA VS LADUKESWAR PRASAD MOHAPATRA	TAPAS KUMAR PRAHARAJ, S.C. VS	// 0 //
151	WP(C)/0012364/2022	TRUPTILATA SAHOO VS STATE OF ODISHA	SIBA NARAYAN BISWAL VS	// 0 //
152	WP(C)/0012365/2022	SONALI SAMAL VS STATE OF ODISHA	SIBA NARAYAN BISWAL VS	// 0 //
153	WP(C)/0012366/2022	MANOJ KUMAR SWAIN VS STATE OF ORISSA	SANGRAM RATH VS	// 0 //
154	WP(C)/0012367/2022	SUVRANSU SEKHAR PATRA VS STATE OF ODISHA	SIBA NARAYAN BISWAL VS	// 0 //
155	WP(C)/0012368/2022	ANNAPURNA SAHOO VS STATE OF ODISHA	SIBA NARAYAN BISWAL VS	// 0 //
156	WP(C)/0012369/2022	GANGOTRI TRIPATHY VS STATE OF ODISHA	SIBA NARAYAN BISWAL VS	// 0 //
157	WP(C)/0012370/2022	DHARA DWIVEDI VS STATE OF ODISHA	SIBA NARAYAN BISWAL VS	// 0 //
158	WP(C)/0012371/2022	KRISHNA KUMARI SETHI VS STATE OF ODISHA	SIBA NARAYAN BISWAL VS	// 0 //
159	WP(C)/0012372/2022	SUCHITRA MOHANTY	SIBA NARAYAN BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0012373/2022	K.ANITA PATRA	SIBA NARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0012374/2022	PATITA PABAN BISOYEE	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0012375/2022	BAIJAYANTI SAHOO	KADAR MOHAMMAD	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0012376/2022	BM, CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., KEONJHAR	ANIL KUMAR DAS	//
		PRUTHVIRAJ ROUT	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0012377/2022	BISHNU CHARAN PATTNAIK	GIRIDHARI SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0012378/2022	NILAKANTHA TANDI	LALIT SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0012379/2022	FATEMA BIBI	MAMATA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0012380/2022	SIBA PRASAD SATPATHY	BINAYAK PRASHAD MOHANTY	//
		VS	VS	0
		PROJECT DIRECTOR, NH 203, BBSR		//
168	WP(C)/0012381/2022	JUGAL CHARAN BHATTA @ JUGAL KISHORE BHATTARAJEET MISHRA		//
		VS	VS	0
		THE MD,ODISHA CONSTRUCTION CORP. LTD.,BBSR		//
169	WP(C)/0012382/2022	BIJAYALAXMI MOHAPATRA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0012383/2022	M/S SHREE CONTRACTOR,BBSR	AMIYA KUMAR TARAI	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	WP(C)/0012384/2022	STATE TRANSPORT AUTHORITY,ODISHA ALOK KUMAR DAS VS	AMIYA KUMAR TARAI VS	// // ()
172	WP(C)/0012385/2022	STATE TRANSPORT AUTHORITY,ODISHA KAILASH CHANDRA PANDA VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
173	WP(C)/0012386/2022	UNION OF INDIA RAMAKANTA PRADHAN VS	RAJKISHOR SWAIN VS	// // ()
174	WP(C)/0012387/2022	STATE OF ODISHA KAILASH CHANDRA PANDA VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
175	WP(C)/0012388/2022	UNION OF INDIA JAGADISH PADHY VS	BIDYALOK MOHAPATRA VS	// // ()
176	WP(C)/0012389/2022	REVENUE DIVISIONAL COMMNR. CUM APPELLATE AUTHORITY, BERHAMPUR DEEBAKAR DHISARI VS	BABITA KUMARI PATTANAIAK VS	// // ()
177	WP(C)/0012390/2022	STATE OF ODISHA SANKAR MISHRA VS	BABITA KUMARI PATTANAIAK VS	// // ()
178	WP(C)/0012391/2022	STATE OF ODISHA PRASANTA KUMAR BEHERA VS	BASANTA BARIK VS	// // ()
179	WP(C)/0012392/2022	STATE OF ODISHA M/S DHANURDHAR CHAMPATIRAY,BBSR VS	JATINDRA KUMAR MOHAPATRA VS	// // ()
180	WP(C)/0012393/2022	STANDING EMPOWERED COMMITTEE,BBSR BHAWANI SHANKAR SINGH DEO VS	SUJAY SHANKER SINGH DEO VS	// // ()
181	WP(C)/0012394/2022	STATE OF ODISHA JAGADISH PADHY VS	BIDYALOK MOHAPATRA VS	// // ()
		REVENUE DIVISIONAL COMMNR. CUM APPELLATE AUTHORITY, BERHAMPUR		//



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	WP(C)/0012395/2022	BIRENDRA PRASAD SAHU VS UNION OF INDIA	RAJIV KUMAR MAHANTA VS	// 0 //
183	WP(C)/0012396/2022	BHABANI SANKAR ACHARYA VS ASIT BARAN SWAIN	NEELAKANTHA PANDA VS	// 0 //
184	WP(C)/0012397/2022	DILLIP KUMAR SAMANTARAY VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
185	WP(C)/0012398/2022	SUSHREE SNGITA DAS VS THE SECY. BOARD OF SECONDARY EDUCATION, ODISHA	SARADA PRASAD DASH VS	// 0 //
186	WP(C)/0012399/2022	SIDDHARTHA ENGINEERING LTD.,BBSR VS ODISHA POWER TRANSMISSION CORP. LTD.	LAXMIDHAR PANGARI VS	// 0 //
187	WP(C)/0012400/2022	PARSURAM DAS VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
188	WP(C)/0012401/2022	DHANANJAYA SENAPATI VS STATE OF ORISSA	MANORANJAN MISHRA VS	// 0 //
189	WP(C)/0012402/2022	UMAKANTA NAYAK VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
190	WP(C)/0012403/2022	MAMATA MANJARI MOHANTY VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// 0 //
191	WP(C)/0012404/2022	SAMIR KUMAR NAYAK VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
192	WP(C)/0012405/2022	SARITA SABAT VS PUNJAB NATIONAL BANK	NRUSINGHA NANDA MOHAPATRA VS	// 0 //
193	WP(C)/0012406/2022	SANJAYA KUMAR NAYAK	SUSANTA KUMAR DASH	//

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		VS	VS	0
		THE STATE OF ODISHA		//
194	WP(C)/0012407/2022	SHRIMATI KHUNTIA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		HOUSING AND URBAN DEVELOPMENT DEPT.		//
195	WP(C)/0012408/2022	AJIT KUMAR DALAI	ALOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0012409/2022	CHHABIRAM PODH	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0012410/2022	BRAJA KISHORE MALLICK	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0012411/2022	DINESH CHANDRA DAS	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
199	WP(C)/0012412/2022	MAHEBUB ALLAM	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0012413/2022	ADITYA KUMAR RAITO	KISHORE CHANDRA PRADHAN	//
		VS	VS	0
		SECY. BOARD OF SECONDARY EDUCATION, ODISHA		//
201	WP(C)/0012414/2022	M/S MAYURBHANJ METALS LTD.	SOMADARSAN MOHANTY	//
		VS	VS	0
		GENERAL SECY., BAMANGHATY SILPA MAZDOOR SANGHA		//
202	WP(C)/0012415/2022	SANJAYA KUMAR MISHRA	PRIYARANJAN MISHRA	//
		VS	VS	0
		SUNITA MISHRA		//
203	WP(C)/0012416/2022	JAGABANDHU NAYAK	RAJESWARI DAS	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0012417/2022	DEBAKI PRADHAN	NIROD KUMAR SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0012418/2022	STATE OF ODISHA BIRANCHI PADHAN VS	AMIYA KUMAR BEHERA VS	// // 0
206	WP(C)/0012419/2022	MAHANADI COALFIELDS LTD.,SAMBALPUR DINGAR KUMBHAR VS	SAROJ RANJAN SUBUDHI VS	// // 0
207	WP(C)/0012420/2022	STATE OF ODISHA ANTARYAMI BEHERA VS	AGASTI KANUNGO VS	// // 0
208	WP(C)/0012421/2022	STATE OF ODISHA RANAJIT KUMBHAR VS	JAYADEBA BEHERA VS	// // 0
209	WP(C)/0012422/2022	STATE OF ORISSA DURGA PRASAD JHANKAR VS	GOPINATH MISHRA VS	// // 0
210	WP(C)/0012423/2022	ADDL. COMMNR., CONSOLIDATION AND SETTLEMENT, SAMBALPUR PRAFULLA BHUE VS	GOPINATH MISHRA VS	// // 0
211	WP(C)/0012424/2022	ADDL. COMMNR., CONSOLIDATION AND SETTLEMENT, SAMBALPUR PANKAJINI PADHAN VS	GOPINATH MISHRA VS	// // 0
212	WP(C)/0012425/2022	ADDL. COMMNR., CONSOLIDATION AND SETTLEMENT, SAMBALPUR JAGYASENI BHUE VS	GOPINATH MISHRA VS	// // 0
213	WP(C)/0012426/2022	ADDL. COMMNR.,CONSOLIDATION AND SETTLEMENT,SAMBALPUR PRAHALLAD KARAN VS	RAKESH SAHU VS	// // 0
214	WP(C)/0012427/2022	STATE OF ODISHA BABULI DAS VS	KEDAR CHANDRA SARANGI VS	// // 0
215	WP(C)/0012428/2022	STATE OF ORISSA SASMITA MOHANTY VS STATE OF ODISHA	RAKESH SAHU VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0012429/2022	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
217	WP(C)/0012430/2022	BANAMALI DHANGADAMAJHI VS COLLECTOR, KALAHANDI	RABINDRA KUMAR PATNAIK VS	// 0 //
218	WP(C)/0012431/2022	CHANDRASEKHAR MISHRA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
219	WP(C)/0012432/2022	ABHAY KUMAR SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
220	WP(C)/0012433/2022	PURNA CHANDRA DAS VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
221	WP(C)/0012434/2022	SUKANTI NAYAK VS CEO, URBAN CO OPERATIVE BANK LTD., CUTTACK	SANJIB MOHANTY VS	// 0 //
222	WP(C)/0012435/2022	SARATA KUMAR DASH VS THE TERRITORY MANAGER(LPG),BPCL	H.N.TRIPATHY VS	// 0 //
223	WP(C)/0012436/2022	CHIRANJIBI SAHU VS STATE OF ODISHA	S.RATH VS	// 0 //
224	WP(C)/0012437/2022	PRADIP KUMAR PRUSTY VS STATE OF ORISSA	GOPAL KRUSHNA MOHANTY VS	// 0 //
225	WP(C)/0012438/2022	RATNAKAR SETHY VS STATE OF ODISHA	S.RATH VS	// 0 //
226	WP(C)/0012439/2022	GITANJALI PATI VS STATE OF ODISHA	M.M.SWAIN VS	// 0 //
227	WP(C)/0012440/2022	SHARAT CHANDRA POTHAL @ SARAT CHANDRA POTHAL	SOMAYA MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0012441/2022	SANJEEV KUMAR NAIK	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0012442/2022	GANESWAR BEHERA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0012443/2022	SATYA PRAKASH SAHOO	SWAPNA KUMAR OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0012444/2022	BIJAY KUMAR SINHA	BIMBISAR DASH	//
		VS	VS	0
		ODISHA GRAMYA BANK,BBSR		//
232	WP(C)/0012445/2022	SOUMITRI KUMAR BEHURA	BHARAT JALLI	//
		VS	VS	0
		THE ODISHA INFORMATION COMMISSION		//
233	WP(C)/0012446/2022	M/S PANCHASAKHA CARRIER	DEVASHIS PANDA	//
		VS	VS	0
		IOCL, NEW DELHI		//
234	WP(C)/0012447/2022	UTKAL HEALTH AND EDUCATION CHARITABLE TRUST	BIJAY KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0012448/2022	PAIKHITA ROUT	BAIJAYANTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0012449/2022	SISIRA PRADHAN	SOMADARSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0012450/2022	BIJAY KUMAR ROUT	BAIJAYANTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0012451/2022	ADIKANDA SAHOO	BAIJAYANTI MOHANTY	//
		VS	VS	0

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239	WP(C)/0012452/2022	STATE OF ODISHA SALEGRAM NAYAK VS	SAMARENDRA PATTANAIAK VS	// // ()
240	WP(C)/0012453/2022	JOINT COMMNR.,SETTLEMENT AND CONSOLIDATION,SAMBALPUR RUKSANA SULTANA VS	M.A.ALI VS	// // ()
241	WP(C)/0012454/2022	THE DIRECTOR OF HSC (ERSTWHILE, JUNIOR COLLEGE) SACHIDANANDA SAHOO VS	BAIJAYANTI MOHANTY VS	// // ()
242	WP(C)/0012455/2022	STATE OF ODISHA MINATI KUMARI BARADA VS	AMITAV TRIPATHY VS	// // ()
243	WP(C)/0012456/2022	STATE OF ORISSA ALL ODISHA FERTILIZER WHOLESALER ASSOCIATION VS	MOHAWAJIT MAHARANA VS	// // ()
244	WP(C)/0012457/2022	DIRECTOR,AGRICULTURE AND FOOD PRODUCTION SANATAN NAYAK VS	LAXMIKANTA MOHANTY VS	// // ()
245	WP(C)/0012458/2022	STATE OF ODISHA HARESH PODHA VS	AKSHAYA KUMAR NAYAK VS	// // ()
246	WP(C)/0012459/2022	STATE OF ODISHA PRAFULLA KUMAR DASH VS	SUSANTA KUMAR NAYAK VS	// // ()
247	WP(C)/0012460/2022	THE CHAIRMAN, M/S POONAWALLA FINCROP LTD. PADMA CHARAN MAHAPATRA VS	GYANA RANJAN SETHI VS	// // ()
248	WP(C)/0012461/2022	STATE OF ODISHA NARENDRA NATH DHAR VS	DINESH KUMAR PATRA VS	// // ()
249	WP(C)/0012462/2022	STATE OF ODISHA SONALI RAUL VS	MALLICK BEBRAT SMRUTIRANJAN VS	// // ()
		STATE OF ODISHA		//

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250	WP(C)/0012463/2022	AMITA DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
251	WP(C)/0012464/2022	LITANJALI PRUSTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //
252	WP(C)/0012465/2022	ANJAN KUMAR BAL VS SASMITA BAL	BISWORANJAN SWAIN VS	// 0 //
253	WP(C)/0012466/2022	RANJAN PARIDA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
254	WP(C)/0012467/2022	MANMATH KUMAR DAS VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
255	WP(C)/0012468/2022	MANMATH KUMAR DAS VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
256	WP(C)/0012469/2022	SACHI RANJAN PARIDA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
257	WP(C)/0012470/2022	M/S GAMMON ENGINEERS AND CONTRACTORS PVT LTD VS STATE OF ODISHA	SIDDHANT DWIBEDI VS	// 0 //
258	WP(C)/0012471/2022	JAGANNATH NAYAK VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
259	WP(C)/0012472/2022	KAILASH CHANDRA BISWAL VS R.T.O., DEOGARH	SYAMALENDU PATTNAIK VS	// 0 //
260	WP(C)/0012473/2022	RAJENDRA KUMAR SWAIN VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
261	WP(C)/0012474/2022	GOUTAM NAYAK	MAHENDRA KUMAR SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0012475/2022	RAJENDRA KUMAR SWAIN	SIVA SANKAR CHAINI	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0012476/2022	RAJENDRA KUMAR SWAIN	SIVA SANKAR CHAINI	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0012477/2022	BRAHMA DRIVING TRAINING SCHOOL,DEOGARH	JAYDEEP PAL	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY,ODISHA		//
265	WP(C)/0012478/2022	MAHENDRA NAIK	SIDHARTH PRASAD DAS	//
		VS	VS	0
		COLLECTOR CUM ARBITRATOR, KEONJHAR		//
266	WP(C)/0012479/2022	RANJAN PATNAIK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0012480/2022	RANJAN KUMAR BEHERA	SIDHARTH PRASAD DAS	//
		VS	VS	0
		COLLECTOR CUM ARBITRATOR, KEONJHAR		//
268	WP(C)/0012481/2022	SUBASH CHANDRA SAHOO @ SUBASH SAHU	SIDHARTH PRASAD DAS	//
		VS	VS	0
		COLLECTOR CUM ARBITRATOR, KEONJHAR		//
269	WP(C)/0012482/2022	AJAYA KUMAR SETHY	GHANASHYAM MUDULI	//
		VS	VS	0
		KENDRIYA VIDYALAYA SANGATHAN,NEW DELHI		//
270	WP(C)/0012483/2022	SUBASH CHANDRA SAHOO @ SUBASH SAHU	SIDHARTH PRASAD DAS	//
		VS	VS	0
		COLLECTOR CUM ARBITRATOR, KEONJHAR		//
271	WP(C)/0012484/2022	BENUDHAR NAYAK	GHANASHYAM MUDULI	//
		VS	VS	0
		KENDRIYA VIDYALAYA SANGATHAN,NEW DELHI		//
272	WP(C)/0012485/2022	N.N.RAJALAXMI OJHA	GHANASHYAM MUDULI	//
		VS	VS	0



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0012486/2022	KENDRIYA VIDYALAYA SANGATHAN,NEW DELHI M/S TORRENT ADVERTISERS VS STATE OF ODISHA	RAJJEET ROY VS	// // ()
274	WP(C)/0012487/2022	SOMANATH MAJHI VS KENDRIYA VIDYALAY SANGATHAN, NEW DELHI	GHANASHYAM MUDULI VS	// ()
275	WP(C)/0012488/2022	MANOJ KUMAR DASH @ MANOJ DASH VS COLLECTOR-CUM-ARBITRATOR,KEONJHAR	SIDHARTH PRASAD DAS VS	// ()
276	WP(C)/0012489/2022	DR. SHASHWATI MOHAPATRA VS STATE OF ODISHA	RAJJEET ROY VS	// ()
277	WP(C)/0012490/2022	SUDARSHAN NAYAK, IAS VS STATE OF ODISHA	DEEPAK KU. JENA VS	// ()
278	WP(C)/0012491/2022	M/S.TEAM ADMARK PVT. LTD.,BBSR VS STATE OF ODISHA	RAJJEET ROY VS	// ()
279	WPCRL/0000055/2022	PRAMILA PATRA VS STATE OF ODISHA	BINAYAK PRASHAD MOHANTY VS	/ /0 ()
280	WPCRL/0000056/2022	NILAMANI BARIK VS STATE OF ORISSA	PRASANTA KUMAR SATAPATHY VS	/ /0 ()
281	WPCRL/0000057/2022	SATYENBDRA KUMAR DAS VS STATE OF ODISHA	PRAKASH RANJAN BEHERA VS	/ /0 ()
282	ABLAPL/0005647/2022	BRAJABANDHU SAHOO @ SINI @ SRINIBAS VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /145 /2022 ()
283	ABLAPL/0005648/2022	MADHULISA MOHAPATRA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BENTKAR (42 MOUZA) UPD CUTTACK /83 /2022 ()

**ORISSA HIGH COURT****FILING REPORT AS ON :13/05/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	ABLAPL/0005649/2022	RANJULATA SETHI VS STATE OF ODISHA	SMRUTI RANJAN MOHANTY VS	BAIDESWAR /66 /2022 () //
285	ABLAPL/0005650/2022	RUDRA NAYAK @ TAKRI VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAYAGADA TOWN /56 /2020 () //
286	ABLAPL/0005651/2022	GANDU @ RAJ KISHORE BEHERA VS STATE OF ODISHA	RAMDAS ACHARY VS	MANCHESWAR P.S. /51 /2018 () //
287	ABLAPL/0005652/2022	BITU @ BISWAJIT NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	PIRAHAT P.S /70 /2022 () //
288	ABLAPL/0005653/2022	BASANT NAHAK @ NAIK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	/ /0 () //
289	ABLAPL/0005654/2022	PRAKASH CHANDRA BEHERA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	LALBAG /96 /2022 () //
290	ABLAPL/0005655/2022	CHANDAN MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /183 /2020 () //
291	ABLAPL/0005656/2022	SUDHANSHU SEKHAR PATTANAİK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	LINGARAJ P.S. /108 /2021 () //
292	ABLAPL/0005657/2022	SUSANTA KUMAR BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	TIHIDI /201 /2022 () //
293	ABLAPL/0005658/2022	PAPU @ AZAD KHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	NIRAKARPUR /95 /2022 () //
294	ABLAPL/0005659/2022	BHABANI SANKAR RATH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KANDARPUR /84 /2022 () //
295	ABLAPL/0005660/2022	SATYABRATA KHUNTIA @ ENDU	AMLAN SHAKTI PAUL	NAYAPALLI P.S. /224 /2022

**ORISSA HIGH COURT**

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0005661/2022	PAPU MALLIK	JAGANNATH KAMILA	SORO /130 /2022
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0005662/2022	DAMAYANTI ADHIKARI	JNYANANANDA PANDA	KORAPUT VIGILANCE /10 /2018
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0005663/2022	SASMITA PARIDA	JYOTIRMAYA SAHOO	barpalli /137 /2022
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0005664/2022	SUBRAT MOHANTY @ LIPU	PRAFULLA KUMAR BISWAL	AUL /69 /2022
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0005665/2022	MD. IQBAL AKHTAR KADIR	GOPINATH MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0005666/2022	SARMISTHA SETHI	SATYA NARAYAN MISHRA-4	DHAMNAGAR /166 /2022
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0005667/2022	PRASANTA KUMAR BEHERA @ GOBINDA BEHERA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /350 /2018
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0005668/2022	NIKHILA SAHOO @ NIKHILA KUMAR SAHOO	PANCHANAN PANIGRAHI	PARJANG /221 /2022
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0005669/2022	SANKAR PRADHAN	JYOTIRMAYA SAHOO	POLASARA PS /149 /2022
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0005670/2022	DIPAK SETHI	KSHIROD KUMAR ROUT	PIRAHAT P.S /176 /2021
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0005671/2022	KABU @ KABULI BHOI	M.B.DAS	CUTTACK SADAR /175 /2022
		VS	VS	()

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0005672/2022	STATE OF ODISHA USHA BEHERA VS	SMRUTI RANJAN MOHAPATRA VS	// BAIDESWAR /64 /2022 ()
308	ABLAPL/0005673/2022	STATE OF ODISHA BASANTA SAMAL VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /148 /2022 ()
309	ABLAPL/0005674/2022	STATE OF ODISHA DILLIP KUMAR SAHOO VS	BINAYA BHUSAN ROUSTRAY VS	// / /0 ()
310	ABLAPL/0005675/2022	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	JYOTIRMAYA SAHOO VS	// KODALA /116 /2022 ()
311	ABLAPL/0005676/2022	STATE OF ODISHA SANTOSH KUMAR PRADHAN VS	SAMARENDRA BAHADUR VS	// RAIRAKHOL /98 /2022 ()
312	ABLAPL/0005677/2022	STATE OF ODISHA AMIN MELEKA VS	SEVATI SOREN VS	// BANDHUGOAN /47 /2022 ()
313	ABLAPL/0005678/2022	STATE OF ODISHA MIR PALEWAN VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /152 /2022 ()
314	ABLAPL/0005679/2022	STATE OF ODISHA MANAS KUMAR PRADHAN VS	MRUGANKA MAULI PATNAIK VS	// BALIPATNA /98 /2022 ()
315	ABLAPL/0005680/2022	STATE OF ODISHA DHANESWAR KAANAR VS	BHABANI SHANKAR DASPARIDA VS	// BHEDEN /67 /2022 ()
316	ABLAPL/0005681/2022	STATE OF ODISHA RUNUBALA DHIR @ PARIDA VS	ARUN KUMAR SAHU VS	// KALINGA NAGAR /48 /2022 ()
317	ABLAPL/0005682/2022	STATE OF ODISHA ANAND PATTNAIK @ GANGADHAR PATTNAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BARGARH /233 /2022 () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/05/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0005683/2022	PRABIR @ PAPU @ JAYADEV JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KALINGA NAGAR /90 /2022 () //
319	ABLAPL/0005684/2022	SUKANTA BEHERA @ CHAGULU BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	KAPTIPADA /115 /2022 () //
320	ABLAPL/0005685/2022	BHAGIRATHI PARIDA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	PIRAHAT P.S /66 /2022 () //
321	ABLAPL/0005686/2022	SUBAL CHARAN JENA VS STATE OF ODISHA	GHANASHYAM DASH VS	JENAPUR /118 /2022 () //
322	ABLAPL/0005687/2022	TAPAN KUMAR DAS VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SABARANG /86 /2022 () //
323	ABLAPL/0005688/2022	ARAKHITA DALEI @ TULIA DALEI VS STATE OF ODISHA	GHANASHYAM DASH VS	BALICHANDRAPUR /179 /2022 () //
324	ABLAPL/0005689/2022	KRUSHNA PRASAD KAR @ EIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /205 /2022 () //
325	ABLAPL/0005690/2022	NIRAKAR PARIDA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PIRAHAT P.S /68 /2022 () //
326	ABLAPL/0005691/2022	HAMILI MALIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	TIHIDI /237 /2020 () //
327	ABLAPL/0005692/2022	SADASHIV BANCHHOR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KANTABANJI /35 /2022 () //
328	WPC(OAC)/0000195/2018	BISHNU PRASAD MAHALIK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// () //
329	WPC(OAC)/0000440/2018	DAITARY BARIK	L.K.MOHANTY,B.K.JENA	//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
330	WPC(OAC)/0001296/2011	MAMATA BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
331	WPC(OAC)/0002645/2016	PRABEEN KUMAR SAHU	A.K.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WPC(OAC)/0002695/2015	SUJATA DAS	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
333	CONTC(CP)/0000502/2014	SUMITRA SETHI	RANJIT MOHANTY	//
		VS	VS	0
		GAGAN BIHARI DHAL		//
334	CONTC(CPC)/0000013/2015	GUNAMANI PATJOSHI	ABHIRAM SWAIN	//
		VS	VS	0
		SHIBA BRAT DAS		//

# ORISSA HIGH COURT

MISC CASES FILED on :13/05/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2022 ELPET/7/2019	GOBINDA CH.DAS-MP	SIDHARTH PRASAD DAS,S.DASMOHAPATRA,K.MOHA
2	4/2022 ELPET/7/2019	GOBINDA CH.DAS-MP	SIDHARTH PRASAD DAS,S.DASMOHAPATRA,K.MOHA
3	4/2022 ELPET/7/2019	GOBINDA CH.DAS-MP	SIDHARTH PRASAD DAS,S.DASMOHAPATRA,K.MOHA
4	5/2022 CRA/119/1998	TRINATH-MP	DEPAK KUMAR PATRA
5	5/2022 CRA/119/1998	TRINATH-MP	DEPAK KUMAR PATRA
6	5/2022 OTAPL/8/2015	COMMNR.,CENTRAL EXCISE,CUSTOMS and SERVICE TAX	MRINALINI PADHI
7	5/2022 OTAPL/8/2015	COMMNR.,CENTRAL EXCISE,CUSTOMS and SERVICE TAX	MRINALINI PADHI
8	5/2022 CRA/119/1998	TRINATH-MP	DEPAK KUMAR PATRA
9	5/2022 OTAPL/8/2015	COMMNR.,CENTRAL EXCISE,CUSTOMS and SERVICE TAX	MRINALINI PADHI
10	6/2022 CRLMA/69/2022	ABDUL SAMAD KHAN-MP	BISWARANJAN DALAI
11	15/2022 ARBP/12/2022	M/S. GVV CONSTRUCTION PVT.LTD.-MP	DEBENDRA KUMAR DWIBEDI
12	15/2022 ARBP/12/2022	M/S. GVV CONSTRUCTION PVT.LTD.-MP	DEBENDRA KUMAR DWIBEDI
13	23/2022 ITA/9/2022	PRINCIPAL COMMISSIONER OF INCOME TAX 1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
14	24/2022 RFA/81/2013	STATE-MP	ASC
15	24/2022 ITA/10/2022	PRINCIPAL COMMISSIONER OF INCOME TAX 1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
16	25/2022 ITA/10/2022	PRINCIPAL COMMISSIONER OF INCOME TAX 1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
17	35/2022 TRPCRL/32/2022	LALITA SAHU-MP	BINI MISHRA
18	35/2022 TRPCRL/32/2022	LALITA SAHU-MP	BINI MISHRA
19	35/2022 TRPCRL/32/2022	LALITA SAHU-MP	BINI MISHRA
20	36/2022 TRPCRL/33/2022	LALITA SAHU-MP	BINI MISHRA
21	36/2022 TRPCRL/33/2022	LALITA SAHU-MP	BINI MISHRA
22	37/2022 TRPCRL/34/2022	CHITTARANJAN PRADHAN @ ALOK-MP	SATYABRATA MOHANTY
23	45/2022 LAA/9/2022	SOMANATH SAHOO-MP	SIDHESWAR MOHANTY
24	56/2022 WPC(OAPC)/109/2015	BASUDEV MISHRA-MP	
25	100/2022 CMAPL/224/2022	M/S. UNIQUE METAL INDUSTRIES, R 11-MP	PRAFULLA KUMAR BATH
26	114/2022	SATYA SHANKAR PANDA-MP	SMITA RANJAN PATANAIAK

27	MATA/70/2022 116/2022 CONTC/1379/2017	PURNA CHANDRA DAS-MP	M/S.SOMADARSAN MOHANTY
28	132/2022 RVWPET/72/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
29	186/2022 TRP(C)/169/2022	SUDESHNA MOHANTY-MP	SUBASH CHANDRA PUSPALAKA
30	187/2022 FAO/168/2022	PRAFFULA KUMAR JENA-MP	SRIKAR KUMAR RATH
31	187/2022 TRP(C)/171/2022	RASHMITA KUMARI RATH-MP	PARTHA SARATHI DAS
32	188/2022 FAO/119/2022	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD.-MP	MOHANTY, P. K. MISHRA
33	210/2022 WPC(OA)/1013/2018	JAMINIKANTA DAS-MP	PRASANTA KUMAR MISHRA
34	274/2022 CRLREV/203/2022	RAJA KISHORE SAHU@RAJ KISHORE SAHU-MP	DAYANANDA MOHAPATRA
35	495/2022 CMP/614/2021	SRI SRI LAXMI JANARDAN JEW THAKUR BIJE-MP	
36	496/2022 CMP/218/2018	GAJENDRA NAYAK-MP	M/S.ABHIMANYU PARIDA
37	497/2022 CMP/433/2022	KELU CHARAN LENKA-MP	SANJAY KUMAR PATTANAIAK
38	498/2022 CMP/434/2022	DILLIP KUMAR SINGH-MP	AMIT PRASAD BOSE
39	499/2022 CMP/436/2022	SUKAMANI NAIK-MP	DEEPALI MAHAPATRA
40	500/2022 CMP/437/2022	AGADHU MALLIK-MP	JAJATI KESHARI KHUNTIA
41	514/2022 RSA/106/2022	JOSEPH PANI-MP	ASHOK DAS
42	515/2022 RSA/107/2022	CATHOLIC CHRISTIANS OF CHANDIPUT PARISH-MP	ASHOK DAS
43	516/2022 MACA/1268/2017	AKHAYA BEHERA-MP	MR.LINGARAJ DASH
44	516/2022 RSA/332/2009	SIRISH KU.SINGH-MP	M/S.PRADYUMNA KU.MOHANTY
45	517/2022 MACA/1052/2016	DIVISIONAL MANAGER,NATINAL INSURANCE CO.LTD.-MP	
46	517/2022 RSA/337/2010	CHITA RANJAN SHARMA-MP	M/S.PRAVAT R.SUTAR
47	518/2022 RSA/108/2022	GHASIA KUSUM @ GANDA-MP	PRASANTA KUMAR SATAPATHY
48	519/2022 RSA/108/2022	GHASIA KUSUM @ GANDA-MP	PRASANTA KUMAR SATAPATHY
49	539/2022 WPC(OAC)/2180/2016	GANESH CHANDRA BHUYAN-MP	M/S. S DAS
50	540/2022 WPC(OAC)/1296/2011	MAMATA BEHERA-MP	K.K.SWAIN
51	563/2022 ABLAPL/16208/2021	ASHOK MALIK-MP	
52	564/2022 ABLAPL/5603/2022	SK. ABDUL MALIK-MP	M.A.ALLI
53	754/2022 CRLA/260/2019	GHANASHYAM BISWAL-MP	DEEPAK KU SAHOO
54	755/2022 CRLA/795/2017	SUDHAKAR PRADHAN-MP	M/S.A.PATTANAIAK
55	756/2022 CRLA/352/2011	TANUA @ TANMAYA-MP	M/S.P.K.SAHOO
56	757/2022 CRLA/513/2020	K.LACHHANNA-MP	SUSHANTA KU. SAMANTARAY
57	758/2022 CRLA/513/2020	K.LACHHANNA-MP	SUSHANTA KU. SAMANTARAY



58	759/2022 CRLA/391/2022	NIRMAL PRAVAT NAYAK-MP	DURGA PRASAD PRADHAN
59	760/2022 CRLA/99/2016	LOKANATH PRUSTY@KANHA-MP	MR.SANGRAM RATH
60	761/2022 CRLA/152/2022	SUJIT@TANU DAS-MP	PRASANTA KUMAR SATAPATHY
61	762/2022 CRLA/457/2016	KUNA BHOI-MP	M/S.B.B.ROUTRAY
62	763/2022 CRLA/426/2018	SUMAN BEHERA-MP	M/S.SATYABRATA MOHANTY
63	815/2022 BLAPL/2829/2022	SRIKANTA DIGAL-MP	BISWAJIT MOHAPATRA
64	816/2022 BLAPL/2601/2022	BHASKAR RANA@ BABULI-MP	JITENDRA KUMAR NAIK
65	817/2022 BLAPL/4475/2021	AMIT KUMAR BEHERA-MP	MOHENDRA KUMAR MOHAPATRO
66	818/2022 BLAPL/718/2022	DEBADATTA DAS-MP	BIPIN KUMAR NAYAK
67	819/2022 BLAPL/718/2022	DEBADATTA DAS-MP	BIPIN KUMAR NAYAK
68	820/2022 BLAPL/2522/2021	SIBARAM POLAI @ POLEI-MP	JYOTIRMAYA SAHOO
69	821/2022 BLAPL/8435/2021	NIRANJAN RANA-MP	SOURA CHANDRA MOHAPATRA
70	822/2022 BLAPL/8437/2021	NIRANJAN RANA-MP	SOURA CHANDRA MOHAPATRA
71	823/2022 BLAPL/8593/2021	NIRANJAN RANA-MP	SOURA CHANDRA MOHAPATRA
72	824/2022 BLAPL/8595/2021	NIRANJAN RANA-MP	SOURA CHANDRA MOHAPATRA
73	825/2022 BLAPL/9301/2021	NIRANJAN RANA-MP	SOURA CH MOHAPATRA
74	826/2022 BLAPL/9302/2021	NIRANJAN RANA-MP	SOURA CH. MOHAPATRA
75	827/2022 BLAPL/2978/2022	HARI CHANDRA @ HARISH CHANDRA HIKOKA-MP	BUDHIRAM DAS
76	828/2022 BLAPL/5062/2020	BALABHADRA SAHANI-MP	AMULYA RATNA PANDA
77	829/2022 BLAPL/11602/2021	LALITA SENAPATI-MP	RAJIB RATH
78	830/2022 BLAPL/704/2022	OMPRAKASH KUMBHAR @ OM PRAKASH KUMBHAR-MP	
79	831/2022 BLAPL/4362/2022	BHARATI PATRA-MP	KISHORE KUMAR MISHRA
80	832/2022 BLAPL/9682/2021	DEEP ROY-MP	
81	1067/2022 CRLMC/1314/2022	KARUNAKAR MALIK-MP	BIJAYA KUMAR BEHERA 1
82	1068/2022 CRLMC/4098/2011	SRIRAM AGARWAL-MP	
83	1069/2022 CRLMC/1317/2022	DILU @ DARIDRA BHANJAN NAIK-MP	PANCHANAN SAHOO
84	1070/2022 CRLMC/1318/2022	JAMBESWAR SATHUA MAHAPATRA-MP	PRADIP KUMAR RAY
85	1071/2022 CRLMC/1319/2022	SANDEEP KUMAR MOHANTY @ SANDEEP-MP	NILAYA KANTA ROUT
86	1072/2022 CRLMC/524/2018	SANDHYARANI PRADHANI-MP	M/S.SIDHESWAR MOHANTY, M/S RAJIB RATH, D.MIT
87	1073/2022 CRLMC/1321/2022	DIPU @ DEEPAK KUMAR PALEI-MP	BIJAYA KUMAR RAGADA
88	1074/2022 CRLMC/1322/2022	DEBASHREE ROUT-MP	DEBASIS TRIPATHY
89	1075/2022	RANJUBALA SAHU-MP	PRIYA RANJAN SINGH

	CRLMC/1323/2022		
90	1758/2022 WA/948/2021	PANKAJINI SABAR-MP	SRINIVAS MOHANTY
91	1759/2022 WA/692/2022	STATE OF ODISHA-MP	PRABHU PRASAD MOHANTY, AGA
92	1760/2022 WA/692/2022	STATE OF ODISHA-MP	PRABHU PRASAD MOHANTY, AGA
93	1761/2022 WA/693/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC
94	1762/2022 WA/693/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC
95	1763/2022 WA/693/2022	STATE OF ODISHA-MP	KARUNAKAR DAS, ASC
96	1764/2022 WA/694/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
97	1765/2022 WA/694/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
98	1766/2022 WA/694/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
99	1767/2022 WA/696/2022	PUJA LENKA-MP	PRAVAT RANJAN SUTAR
100	1768/2022 WA/695/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
101	1769/2022 WA/695/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
102	1770/2022 WA/697/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, ASC
103	1771/2022 WA/697/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, ASC
104	1772/2022 WA/698/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
105	1773/2022 WA/698/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
106	1774/2022 WA/698/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
107	1775/2022 WA/699/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
108	1776/2022 WA/699/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
109	1777/2022 WA/699/2022	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(TRANSPORT)
110	1778/2022 WA/700/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
111	1779/2022 WA/700/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
112	1780/2022 WA/700/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
113	1781/2022 WA/701/2022	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
114	1782/2022 WA/701/2022	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
115	1783/2022 WA/701/2022	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, S.C.
116	6495/2022 WP(C)/12375/2022	BAIJAYANTI SAHOO-MP	KADAR MOHAMMAD
117	6496/2022 WP(C)/14085/2021	MAHESH PRASAD PANI-MP	AVIJIT PATNAIK
118	6497/2022 WP(C)/13783/2021	STATE OF ODISHA-MP	
119	6499/2022 WP(C)/8756/2020	PRATAP CHANDRA SAHOO-MP	NIRANJAN ROUT
120	6500/2022 WP(C)/12382/2022	BIJAYALAXMI MOHAPATRA-MP	SUBASH CHANDRA PUSPALAKA

121	6501/2022 WP(C)/12386/2022	RAMAKANTA PRADHAN-MP	RAJKISHOR SWAIN
122	6502/2022 WP(C)/12389/2022	DEEBAKAR DHISARI-MP	BABITA KUMARI PATTANAIAK
123	6503/2022 WP(C)/12390/2022	SANKAR MISHRA-MP	BABITA KUMARI PATTANAIAK
124	6504/2022 WP(C)/12395/2022	BIRENDRA PRASAD SAHU-MP	RAJIV KUMAR MAHANTA
125	6505/2022 WP(C)/12396/2022	BHABANI SANKAR ACHARYA-MP	NEELAKANTHA PANDA
126	6506/2022 WP(C)/24880/2012	PANCHANAN ROUT-MP	
127	6507/2022 WP(C)/12399/2022	SIDDHARTHA ENGINEERING LTD.,BBSR-MP	LAXMIDHAR PANGARI
128	6508/2022 WP(C)/12401/2022	DHANANJAYA SENAPATI-MP	MANORANJAN MISHRA
129	6509/2022 WP(C)/12403/2022	MAMATA MANJARI MOHANTY-MP	DINESH KUMAR PATRA
130	6510/2022 WP(C)/12404/2022	SAMIR KUMAR NAYAK-MP	SHIVSANKAR MOHANTY
131	6511/2022 WP(C)/12405/2022	SARITA SABAT-MP	NRUSINGHA NANDA MOHAPATRA
132	6512/2022 WP(C)/12406/2022	SANJAYA KUMAR NAYAK-MP	SUSANTA KUMAR DASH
133	6513/2022 WP(C)/8523/2018	GOURANGA CHARAN PATRA-MP	M/S.SANTANU KUMAR SARANGI
134	6514/2022 WP(C)/12407/2022	SHRIMATI KHUNTIA-MP	SUKANYA KUMAR NAYAK
135	6515/2022 WP(C)/12409/2022	CHHABIRAM PODH-MP	NIRANJAN LENKA
136	6516/2022 WP(C)/12410/2022	BRAJA KISHORE MALLICK-MP	PRASANNA KUMAR MISHRA
137	6517/2022 WP(C)/12134/2022	DEBIPRIYA DASH-MP	ASIT KUMAR JENA
138	6518/2022 WP(C)/12411/2022	DINESH CHANDRA DAS-MP	SOUMYA RANJAN MOHANTY
139	6519/2022 WP(C)/27063/2011	URMILA BABU and ANR.-MP	M/S.AJODHYA R.DASH
140	6520/2022 WP(C)/12412/2022	MAHEBUB ALLAM-MP	JYOTIRMAY GUPTA
141	6521/2022 WP(C)/16782/2018	RAKHAL CHANDRA DHAL-MP	M/S.D.R.SWAIN
142	6522/2022 WP(C)/12414/2022	M/S MAYURBHANJ METALS LTD.-MP	SOMADARSAN MOHANTY
143	6523/2022 WP(C)/14492/2021	GLP DEVELOPERS LTD-MP	MANOJ VERMA
144	6524/2022 WP(C)/12417/2022	DEBAKI PRADHAN-MP	NIROD KUMAR SAHU
145	6525/2022 WP(C)/14492/2021	GLP DEVELOPERS LTD-MP	MANOJ VERMA
146	6526/2022 WP(C)/8911/2022	KALI PRASAD MISHRA-MP	
147	6527/2022 WP(C)/68/2018	PADMANAVA NANDA-MP	M/S.ASHOK KU.PATTANAIAK
148	6528/2022 WP(C)/12429/2022	SANTOSH KUMAR MOHANTY-MP	ADWITIYA SATPATHY
149	6529/2022 WP(C)/5639/2022	NABIN KUMAR SAHOO-MP	
150	6530/2022 WP(C)/11385/2022	DASARATHI THATI-MP	KOUSIK ANANDA GURU
151	6531/2022 WP(C)/12434/2022	SUKANTI NAYAK-MP	SANJIB MOHANTY
152	6532/2022	AMBIKA BEHERA-MP	M/S.AMIYA KU.MOHANTY A

153	WP(C)/26312/2013 6533/2022	STATE BANK OF INDIA-MP	M/S.KALI PRASANNA MISHRA
154	WP(C)/19904/2016 6534/2022	CHIRANJIBI SAHU-MP	S.RATH
155	WP(C)/12436/2022 6535/2022	GITANJALI PATI-MP	M.M.SWAIN
156	WP(C)/12439/2022 6536/2022	SHARAT CHANDRA POTHAL @ SARAT CHANDRA POTHAL	SOUMYA MISHRA
157	WP(C)/12440/2022 6537/2022	SANJEEV KUMAR NAIK-MP	PRASANTA KUMAR SATAPATHY
158	WP(C)/12441/2022 6538/2022	JYOTIKANTA SENAPATY-MP	M/S.SUBHASREE MOHANTY
159	WP(C)/20463/2016 6539/2022	M/S.ORISSA SPONGE IRON AND STEEL LTD.-MP	MR.SANJIT MOHANTYH, M/S.SUDARSHAN NANDA
160	WP(C)/339/2017 6540/2022	M/S PANCHASAKHA CARRIER-MP	DEVASHIS PANDA
161	WP(C)/12446/2022 6541/2022	PARIKHITA ROUT-MP	BAIJAYANTI MOHANTY
162	WP(C)/12448/2022 6542/2022	PANCHANAN MALLA-MP	M/S.NIRMAL KISHORE RATH
163	WP(C)/22661/2016 6543/2022	BIJAY KUMAR ROUT-MP	BAIJAYANTI MOHANTY
164	WP(C)/12450/2022 6544/2022	ADIKANDA SAHOO-MP	BAIJAYANTI MOHANTY
165	WP(C)/12451/2022 6545/2022	SACHIDANANDA SAHOO-MP	BAIJAYANTI MOHANTY
166	WP(C)/12454/2022 6546/2022	ALL ODISHA FERTILIZER WHOLESALER ASSOCIATION-MP	BIBUWAJIT MAHARANA
167	WP(C)/12456/2022 6547/2022	PADMA CHARAN MAHAPATRA-MP	GYANA RANJAN SETHI
168	WP(C)/12460/2022 6548/2022	NARENDRA NATH DHAR-MP	DINESH KUMAR PATRA
169	WP(C)/12461/2022 6549/2022	TRIMUL KUMAR REDDY-MP	PRATYUSHA NAIDU
170	WP(C)/9398/2020 6550/2022	RANGADHAR ACHARYA-MP	M/S SUSANTA KU. DASH, A.K. OTTA, S. DAS, N.K. DAS
171	WP(C)/5437/2022 6551/2022	RANJAN PARIDA-MP	BIGYAN KUMAR SHARMA
172	WP(C)/12466/2022 6552/2022	M/S JYOTIN KUMAR SAHOO-MP	SOUMYA RANJAN MOHANTY
173	WP(C)/27805/2021 6553/2022	MANMATH KUMAR DAS-MP	BAIDHAR SAHOO
174	WP(C)/12468/2022 6554/2022	SACHI RANJAN PARIDA-MP	BIGYAN KUMAR SHARMA
175	WP(C)/12469/2022 6555/2022	PRANABANDHU SAMAL-MP	M/S.G.A.R.DORA
176	WP(C)/21081/2016 6556/2022	KAILASH CHANDRA BISWAL-MP	SYAMALENDU PATTNAIK
177	WP(C)/12472/2022 6557/2022	JAGANNATH NAYAK-MP	MAHENDRA KUMAR SAHOO
178	WP(C)/12471/2022 6558/2022	GOUTAM NAYAK-MP	MAHENDRA KUMAR SAHOO
179	WP(C)/12474/2022 6559/2022	BRAHMA DRIVING TRAINING SCHOOL,DEOGARH-MP	JAYDEEP PAL
180	WP(C)/12477/2022 6560/2022	M/S TORRENT ADVERTISERS-MP	RAJJEET ROY
181	WP(C)/12486/2022 6561/2022	M/S.TEAM ADMARK PVT. LTD.,BBSR-MP	RAJJEET ROY
	WP(C)/12491/2022		